

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 102
New IA-2540/2023
In
IB-292(ND)/2021

IN THE MATTER OF:

Mr. Balaji Durobuild Pvt. Ltd

Vs

Sandwoods Infratech Projects Pvt. Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 11.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Yogesh Jagia, Ms. Smriti Varma,
Mr. Harshit Ratra, Advocates.

For the Respondent : Mr. Avtaar Singh, Advocate for R-6.

ORDER

New IA-2540/2023:-

Heard the submissions made by Mr. Yogesh Jagia, Learned Counsel appearing for the Applicant. It is submitted that the Respondents have been served by Speed Post, e-mail and whatsapp and affidavit of service has been filed.

No one has appeared on behalf of the Respondent Nos. 1 to 5, 7 & 8. Mr. Avtaar Singh, Learned Counsel appears for the Respondent No. 6. The Applicant is directed to serve fresh notice along with dasti notice to Respondent Nos. 1 to 5, 7 & 8 and file proof of service along with an affidavit within five days. Learned Counsel for the Respondent No. 6 seeks time to file reply affidavit. One week time granted.

List the matter on **18.05.2023**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)